

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6603  
ANSWERED ON:10.05.2005  
NDMC SCHOOLS  
Rawat Shri Bachi Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the schools run by NDMC, education department are still following the terminal examination and pass/fail system for primary class which has since been abolished by CBSE; and

(b) if so, the corrective steps taken/proposed to be taken by the Government to set the matter right?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a): The New Delhi Municipal Council has reported that the Central Board of Secondary Education has issued an advisory circular dated 15th September, 2004 regarding continuous and comprehensive evaluation with no pass-fail criteria in primary classes up to class-V. However, Education Department of New Delhi Municipal Council follows the rules and regulations prescribed by the Directorate of Education of Government of National Capital Territory of Delhi, which lay down the terminal examination and pass-fail system for primary classes as per promotion rules circulated vide order dated 8th September, 2001.

(b): As and when the Directorate of Education of Government of National Capital Territory of Delhi amends the promotion rules, the same will be implemented by the Education Department of New Delhi Municipal Council.